

Closure of Maruti Concerns

536. SHRI G. M. BANATWALLA:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news reports in the Blitz dated 23rd April, 1977 wherein it has been stated that Rs. 32 crores loss was suffered by Haryana Government under the Ministry headed by Shri Bansi Lal; and

(b) if so, whether Government propose to inquire into this loss.

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH):

(a) The report in the Blitz Weekly's issue of April 23 1977, which refers to certain matters relating to the purchase transactions of Haryana State Electricity Board, has come to the notice of Government.

(b) Matters arising out of the report of special audit of the purchase transactions of Haryana State Electricity Board, which appeared, *prima facie*, to warrant a further probe have been referred for inquiry, amongst other matters, to the Commission of Inquiry appointed to inquire into the allegations against Shri Bansi Lal.

Review of jail manual

537. SHRI D. D. DESAI:

SHRI PRADYUMNA BAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether many reports of ill treatment of detenus in jails in the last few years have come to Government's notice; and

(b) if so, whether Government propose to undertake a review of jail manuals to bring them upto date and in line with modern concepts of humane treatment in jails?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH):

(a) Allegations of illtreatment of

detenus in jails have come to the notice of government. Cases of such illtreatment during the period of Emergency will come within the purview of the Shah Commission.

(b) The Government of India have prepared a Model Prison Manual and in 1964, recommended it to the States for adoption. This manual takes care of the aspect of humane treatment also. The States are being persuaded to revise their manuals accordingly.

Pollution from Nuclear Power Plants

538. SHRI D. D. DESAI: Will the Minister of ATOMIC ENERGY be pleased to state whether in view of the recent debate in the Western countries over possible pollution fears from nuclear power plants, Government will reconsider their utility?

THE PRIME MINISTER (SHRI MORARJI DESAI): No, Sir. Utmost precautions are taken to ensure that the environment is protected from any possible pollution.

Paradeep Port

539. SHRI SHARAT KUMAR KAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Paradeep Port is having a master plan;

(b) if so, what was the emergent necessity to deviate from the master plan to construct Gopabandhu Stadium at a site not fit for stadium;

(c) whether all the tender formalities were not observed for the construction of this stadium; and

(d) if so, the action Government propose to take in the matter?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes.

(b) The Port Trust decided to locate Gopabandhu Stadium in its present site in preference to the one earmarked for playground in the master plan